

SL. No.

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1546/2024, New IA (IBC)/1540/2024 in CP(IB) No.43/7/HDB/2018
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects & Hotels Ltd
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects & Hotels Ltd
UNDER SECTION	7 of IBC

CORRIGENDUM ORDER

This is in continuation of docket order dated 24.07.2024, Sl.No.5.

IA(IBC)/1546/2024

Present: Ld. Counsel Mr. PBA Srinivasan for the Applicant.

Ld. Counsel Mr. Avinash Alladi for the Respondent.

It has come to our notice that the name of the Counsel has not been inadvertently mentioned in the docket order in IA(IBC)/1546/2024 in CP IB No.43/7/HDB/2018.

IA(IBC)/1540/2024

Present: Ld. Counsel Mr. PBA Srinivasan for the Applicant.

Ld. Counsel Mr. Avinash Alladi for the Respondent.

It has come to our notice that the name of the Counsel has not been inadvertently mentioned in the docket order in IA(IBC)/1546/2024 in CP IB No.43/7/HDB/2018 and further it is not the IBBI Registration Number of the previous RP, but the AFA which has already expired. Accordingly, Order dated 24.07.2024 is amended.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)